

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )**

**Appeal No. 280 of 2014**

**Dated : 5<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Andhra Pradesh State Load Dispatch Center ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) :

**ORDER**

Admit. Registry is directed to issue notice of the Appeal to the respondents returnable on **12<sup>th</sup> January, 2015**. Dasti service is also permitted

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

rkt/vg